

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 13 /Confdl./2026  
II-1-10/2001

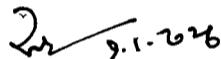
Bilaspur, dated the 09<sup>th</sup> January, 2026

In partial modification of the earlier order dated No.350-A/Confdl./2025 dated 30.04.2025, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judge of the Civil Districts mentioned against their Lordship's names in the following table, with effect from 11.01.2026 .

### **TABLE**

<b>Sl.No</b>	<b>Name of Hon'ble Judge</b>	<b>Civil District</b>
1.	Hon'ble Shri Justice Ravindra Kumar Agrawal	Mahasamund in addition to Jashpur
2.	Hon'ble Shri Justice Bibhu Datta Guru	Bemetara in addition to Dakshin Bastar (Dantewada)

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(RAJNISH SHRIVASTAVA)  
REGISTRAR GENERAL

Endt. No. 14 /Confdl./2026  
II-1-10/2001

Bilaspur, dated the 09<sup>th</sup> January, 2026

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koria (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Sarguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
22. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir-Champa for information.
23. Judge, Family Court, Balod/ Baloda-Bazar/ Bemetara/ Dakshin Bastar at Dantewada/ Dhamtari/ Bastar (Jagdalpur)/ Jashpur/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Kondagaon/ Korba/ Manendragarh/ Mahasamund/Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Sarguja for information.
24. Special Judge under S.C. & S.T. (P.A.) Act, Bastar at Jagdalpur/ Bilaspur/ Durg/ Janjgir-Champa/ Jashpur/ Koria (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Sarguja (Ambikapur) for information.
25. Judge, Commercial Court (District Level), 2<sup>nd</sup> Floor, Niti Bhawan, Opposite C.G.P.S.C. Building, Sector-19, Nawa Raipur, Atal Nagar 492002, C.G. for information.
26. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
27. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Checker/Works), High Court of Chhattisgarh, Bilaspur for information.
28. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
29. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
30. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
32. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Establishment), High Court of Chhattisgarh, Bilaspur for information.
33. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/SUVAS/ Translation/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.